

Mr. D. P. Shalsamant

(C)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 356 1995

B. K. Behere..... Applicant (s)

versus
Union of India..... Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	12.7.95	<p>REGISTER</p> <p>S Registrar</p> <p>The applicant is at present working in the State of Gujarat. He is advised to file this case before the Ahmadabad Bench of the Tribunal, if he so desires. The case is permitted to be withdrawn.</p> <p>Heard Shri Ashok Mishra, learned Sr. Standing Counsel (Central).</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>D.P.O. of M.S.O.P. 25 filed. H2 11.7.95</p> <p>In this application u/s 19, the applicant has challenged the disc procedure.</p> <p>for Registration</p> <p>H2 11.7.95</p> <p>S.P. Mishra 11.07.95</p> <p>Registration</p> <p>for Admision & Order on Dr.</p> <p>H2 11.7.95</p> <p>Bench</p>